

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3426/2007
(From the judgement and order dated 12/04/2006 in CRLA No. 259/2003
of The HIGH COURT OF A.P AT HYDERABAD)

STATE OF A.P.

Petitioner(s)

VERSUS

M. MADHUSUDHAN RAO Respondent(s)
(With appln(s) for c/delay in filing SLP,stay and office report)
(FOR FINAL DISPOSAL)

Date: 10/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mrs. June Chaudhary, Sr. Adv.
Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. R. Venkatramani, Sr. Adv.
Mr. P Venkat Reddy, Adv.
Mr. Aljo K. Joseph, Adv.
Mr. Anil Kumar Tandale,Adv.

UPON hearing counsel the Court made the following
ORDER

Mrs. June Chaudhary, learned senior counsel resumed
submissions at 10.35 a.m. and concluded at 12.30 p.m.
Thereafter, Mr. R Venkatramani, learned senior counsel started
submissions and concluded at 12.55 p.m. Then, Mrs. June
Chaudhary, learned senior counsel made reply submissions for five
minutes.

Hearing concluded. Judgment reserved.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master